1

Tuesday. the I2t. May, igjolthe 22nd Vaisakha, 1892 (Saka)

The House met \t eleven of the clock, MR. CHAIRMAN ia the Chair.

ORAL ANSWERS TO QUESTIONS

■[FLOW OF FUNDS -ROM PUBLIC SECTOR FINANCIAL INSTITUTIONS TO SMALL SCALE SECTOR

•155. SHRI CHJTTA BASU: Will the PRIME MINISTER J>e pleased to state:

- (a) whether Government have formulated any policy uidelines in regard to the flow of funds I om the public sector financial mtitutiois to small scale sector;
 - (b) it so, the det& i Is thereof;

 - (d) if so, the del iils thereof?

THE MINISTER OF STATE IN THE MINISTRY OF F NANCE (SHRI P.C. SETHI): (a) to (d ' A statement is laid on the Table of the 1 iouse.

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(a) and (b) T ie Industrial Policy Resolution of 195 > stated that "the aim ot the State Polic • wpuld be to ensure that decentr ilised sector secures sufficient vitalit) to be self-supporting and its development is integrated with that of large scale industry. The State will, therefore, c mcentrate on measures im irove the competitive designed to of the 1 mall scale producer" strength the Poli y reiterated the role of Further small scale industries in these words: "They provide immediate large scale employment; they o Fer a method of ensuring a more equitable di rtribution of the national income and they facilitate an effective mobilization of resources of capital and still...."

•j-Transferred I om the 4th May, 1970.

1-32 R-S./70

Having regard to these aspects Government has laid more and more emphasis on the development of this vital sector during the successive Plans.

Although Government have not formally laid down any policy guidelines for the flow of funds to the small scale sector, Government have from time to time brought to the notice of the banks and other financial institutions the high priority that has to be given to such credit and have taken various step for the purpose. For instance, the Credit Guarantee Scheme for small scale industries was introduced by Government in July i960 in order to encourage the flow of funds to the small scale sector. The scheme is being administered by the Reserve Bank of India on behalf of Government and is available to most of the commercial banks and State Financial Corporations. Ttis scheme has been reviewed and liberalised and procedures streamlined from time to time.

In March 1968, the Industrial Development (c) whether any smallscale enterprise has so fa Bank of India announced a special public concessional rate of 4J per cent for refinance of loans given by financial institutions to small scale units covered by the Credit Guarantee Scheme provided the lending institution did not charge more than 8 per cent to the borrower.

> The credit needs of the small scale industry are mainly catered to by the State Financial Corporations, National Small Industries Corporation and by the commercial banks. The Industrial Development Bank of India as an apex institution, has also been granting assistance to this sector by extending refinance facilities to term loans granted by the banks and State Financial Corporators.

> As a result of over 80 per cent banking industry coming into the public sector, it is expected that the flow of funds to the small scale sector will increase rapidly.

(c) and (d) The assistance given to the small scale industrial sector by the State Bank of India, its subsidiaries, the 14 nationalised banks, the Industrial Development Bank of India, the State Financial Corporations and the National Small Industries Coporation, to the extent available, is furnished in the statement annexed.

sector financial institution;

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ANNEXURE

I,	Assistance given Subsidiaries	to	Small	Scale	Industries by	the	State	Bank	of	India	and	its	Seven

(Rs. in crores)

			(Rs. in crores)
· · · · · · · · · · · · · · · · · · ·	No. of Units financed	Limit as at the end of January, 1970	
State Bank of India	22747	192.43	108.04
Subsidiaries of the State Bank of India	9757	68.37	35.01
II. Assistance given to Small Scale Industr	ies by the Nat	ionalised Banks	<u></u>
	(A	s at the end of	January, 1970)
Number of Units financed			33764
Limits in force (Rs. in crores) .			391.39
Amount outstanding (Rs. in crores)	• • •	•	184.97
III. Refinance Assistance sanctioned and India in respect of Small Scale Indus			
Assistance sanctioned (Effective)		Assistance disbu	rsed · ·
· (F	Rs. in Grores) (Rs	e. in Crores)
No.	Amount :	· • • A	mount · "."
616	6.77		4.03
IV. Loans sanctioned by the State Financial of loans outstanding from them as on	l Corporations the 30-9-196	to Small Scale Ind	lustries and Amoun
Number of Accounts			∯I.,
Amount of loan sanctioned to small so	cale industrie	es . Rs. 49.	20 crores
Amount of loans outstanding from sma	all scale indu	stries Rs. 25	.93 crores
V. Assistance given by the National S and Indigeneous Machinery supplied to 1968-69 (upto 28-2-1969)	mall Industries the Small Sc	Gorporation in the ale Industries in th	shape of Importe te Years 1964-65 s
		· 12	(Rs. in lakhs)
Imported machinery	• • •		. 954.00
Indigeneous machinery	• • •		- 766.20
	-		
	·	TOTAL	. 1720,20

5

SHRI GHITT v BASU: Sir, the state ment which has t ;en placed on the Table of the House candidly admits that the Government hay no firm policy with regard to credit low to the imall-scale industries except he general framework. It is also a fact t) at the credit needs of the i dustries have not been small-scale properly and s ttisfactorily met by the policy so far folk ,ved by the Government. There is another act which has also to be taken into consi leration. The R. B. I. Governor, Mr. L. K. Jha, says in his statement of Mar h, 1970:

"Many fina joial institutions seem to have more fui Is in their hands than they can fine worth while projects for."

In view of all this, do the Government consider it desirable to lay down a firm policy with regard to the credit flow to the small-scale i adustries in this country so that the cred t need of this sector is properly and sati factorily met?

SHRI P. G. S iTHI: Sir, there is a positive policy w th regard to the help and assistance that is given to the small-scale industry. I w >uld like to quote these figures for the in ormation of the hon'ble Members. Tht total outstandings of commercial bank advances to small scale industries in Jur :, 1968 were Rs. 189.51 crores. These increased to Rs. 285.60 crores in June, 1969, and further to Rs. 365.30 croi 3s at the end of January, 1970. Sir, in terns of the units financed, the number has ncreased from 38,881 in June, 1968 to 3,884 in January, 1970. What the hon'ble Member has quoted with regard to Mr. Jh i's speech is that possibly more units are r)t coming forward while there are funds a aiiable with the financial institutions. I th nk the thrust is in that direction and nc I that there is no positive policy.

SHRI GHITT A BASU: I say that the policy pursui I by the Government has not satisfied the a-edit need of the small-scale industy. Oi the other hand, the Reserve Bank Governor says that they have got enough funds at their disposal. In that contex I wanted to know from the Government whether the Government would now lay cownafirm principle with regard to the ere Jit flow to the small-scale sector of the in iustry. That he has not answered.

MR. CHAIRMAN t Do you wish to add?

SHRI P. C. SETHI: I have dearly said with the small-scale regard to industry's requirement which is being looked after, and I have quoted how the figures have been increasing. The overall requirement of the small-scale industry is being catered to. And I hope, Sir, that in the Fourth Plan period out of the additional resources that the Banks would be able to mobilised, we would be able to advance them a substantial amount of at least Rs. 300 crores.

SHRI GHITTA BASU: Sir, my second question. May I know, Sir, whether the Government has completed the examination of the report of the Loka-nath Committee because that is also very much vitally connected with the development of the smallscale industry? If so, have they come to some conclusion and may I know the nature of that conclusion ?

SHRI P. G. SETHI: I have no particular information with regard to the Lokanath Committee report having been examined.

SHRI K. P. MALLIKARJUNUDU: Sir, the Government of India sent a delegation to Japan. They studied the question, visited important places there and made a report to the Government of India. May I know, Sir, whether the Government of India have examined that report and what are the conclusions arrived at by that Committee, and when are they going to be implemented?

SHRI P. C. SETHI: I could not follow.

MR. CHAIRMAN: Will you please repeat your question?

SHRI K.^P. MALLIKARJUNUDU : A delegation was sent by the Government to Japan for a study about the small-scale industries. They went there and made a report to the Government in September, 1969. May I know, Sir, whether these recommendations were examined by the Government? If so, what conclusion did they come to?

SHRI P. C. SETHI: Naturally, thisdelegation should have been sent by theIndustries Ministry while this question is \ with regard to finances to the small-scale

industries. Therefore, the Industries Ministry would have to answer that question, about the report of that delegation and what has been done so far.

SHRI A. G. KULKARNI: From the statement laid on the Table with regard to the funds made available to the small-scale industries, does the Government agree that there is not much justification' with regard to the rate of interest. It is a very high rate of interest that is being charged by the commercial banks *as* well as other sources to the small-scale industries.

Sir, I wanted to know whether the method of charging the rate of interest is like compound rate of interest instead of of simple rate of interest, and whether the Government has made any study with regard to this difficulty.

Lastly, Sir, they say that refinancing facilities are available at 4J per cent, to the commercial banks. Sir, the statement laid here says that out of the total credit of Rs. 651 crores to the State Bank of India and the nationalised banks, only Rs. 6.77 crores are being made available by the I. D. B. to the commercial banks for refinancing at a low rate of interest. That justifies the report of the Small-scale Industries Board that the refinancing facilities are very cumbersome and the commercial banks cannot take advantage. Will the Government streamline the porcedure for taking advantage from the I. D. B. ?

SHRI P. C. SETHI: As far as the I. D. B. refinancing scheme is concerned, they have announced a special concessional rate of 4J per cent, for re-financing loans given by the credit institutions to small-scale industries subject to loans being covered under the Guarantee I Scheme and the lending institutions not charging more than to the borrowers. Therefore, 8 per cent, Sir, in the refinancing Guarantee Scheme i t has been provided i that the rate of interest would be reasonable. In the case of backward areas it is | 6 per cent, and in the case of other commercial banks advancing money to these areas, it is at the rate of 8 percent.

SHRI A. G. KULKARNI: Sir, I have pointed out that the I. D. B. refinancing scheme is not successful because the total credit as per the statement

MR. CHAIRMAN : Is there any question which has remained un-answered ?

SHRI A. G. KULKARNI: It is not clear. The point is not touched at all.

MR. CHAIRMAN: What is that point?

SHRI A. G. KULKARNI: I am asking a clarification. Heie a statement has been provided. There they say that the total credit available with the commercial banks and the State Bank of India is Rs. 651 crores. Out of that, Rs. 6 crores have been made available through the I. D. B. at a low rate <u>Ofintere.1t</u>. It is for the House and for you to understand that the small scale industries are charged *12* per cent, compound interest but the R. B. I. is not taking any cognizance of it. I am in correspondence with the Minister. I can produce the letters....

MR. CHAIRMAN: I have understood.

SHRI A. G. KULKARNI: Will the Government take positive steps to make this I. D. B. I. refinancing scheme more easy, so that all commercial banks can take benefit of it and pass on that benefit to the small-scale industries?

Secondly, I want to know whether the Government desire that the compound rate of interest should be applicable to the small-scale industries rather than the simple rate of interest? These are the two points.

SHRI P. C SETHI: I have pointed out that as far as the refinancing scheme from the I. D. B. I. is concerned, this is particularly meant for the backward areas. I certainly admit this fact that as far as the refinancing amount which has been given by the I. D. B. I. is concerned as on 31-3-70 it is comparatively less; it is only Rs. 6.7 crores.

SHRI A. G. KULKARNI: It is ridiculous.

SHRI P. C. SETHI: It is up to the commercial banks and the parties to draw more money. The I. D. B. I. has provided the scheme. But if the banks do not go to the backward areas for establishing industries, to that extent the amount drawn from the I. D. B. will be less. It is not that the I. D. B. is not willing to advance money. It has to be looked into as to how more moneys can be flown to the backward

areas in order to ake advantage of the I. D.B.

As far as interes is concerned, it has to b; on the outstar* ling amount. To that extent, if the intere t amount also does not get paid, it will ha\ t to be charged interest.

श्री जगदीश प्रसाद माथुर : इस सदन में माननीय उद्योग मंत्री ने उद्योग मंत्रालय की बहस के समय सदन को सुचना दी थी कि देश के अंदर स्माल स्केल सेक्टर से 35 परसेंट उत्पादन होता है। उन्होंने उस सेक्टर में लघ् उद्योगों के लिए एक सेक्टर भी बांधा है । ऐसी स्थिति में क्या वित्त मंत्री यह उचित नहीं समझते कि वह रिजर्व वैंक को स प्रकार के इंस्ट्रक्शन्स दें कि लब उद्योगों को लीन देते समय उनकी उत्पादन क्षमता को देखते हुए जो लोन भविष्य में दिया जाय, उसमें 50 परसेंट लोन लघु उद्योगों को ही दिया जाय

SHRI P. C. SE 7H.I: Sir, as far as the Reserve Bank is concerned, they introduced a cred t guarantee scheme in July i960 for the e industries. This was me^nt pirticularl > for the small-scale industries, and tl e limit of Rs. 5 lakhs has also been rai ;ed to Rs. 7\$ lakhs. According to the rev sed scheme of the Reserve Bank whi< h has been further liberalised, all eligible advances by approved credit istitutions will be guaranteed without ndividual applications to the guaranteein organisation. Therefore, the gurantee torn the Reserve Bank is almost automati as far as the small-scale industries are cone ;rned. With regard to the fixation of th< limits for credit, it will bayetobeflex b'e so that the economic needs of the countr r in the various sectors will be kept in vi< w.

श्री जगदीश प्रसार भाषर : यह सेक्टर ज्यादा उत्पादन कर रहा है, इसलिए इसको बढ़ाने के लिए आप क्या करना चाहते हैं ?

SHRI P. C. S 1THI: More than 50 per cent of the national income or production comes t ori the agricultmal sector and natural y this sector cannot be starved. Therefor, the \arious economic needs of the differ nt sectors will have to be met.

SHRI DALPAT SINGH: Sir, the hon. Minister said that the flow of funds to the small-scale industries has increased. May I know from him th; percentage of increase that took place in the last six months—what it was before six months and what it is now? Secondly, I want to know the difference in the rates of interest charged by the intermediary banks and by the Reserve Bank from the Intermediaiy banks.

SHRI P. G. SETHI: Sir, I just now pointed out that in June, 1969 the total advances from the commercial banks were Rs. 285.60 crores and the figure in January 1970 is Rs. 365.30 crores. So, if you deduct Rs. 28\^-60 crores from Rs. 36=1.30 crores, it comes to about Rs. 80 crores and thisis the increase in the last six months. As far as the rate of interest is concerned I pointed out that the Reserve Bank gives these loans at 4J per cent and there is a restriction that they should not charge more than 8 per cent.

t IMPLEMENTATION OF THE REPORT OF PAY COMMISSION IN WEST BENGAL

♦129 SHRI SASANKASEKHAR SANYAL: Will the PRIME MINISTER be pleased to state the steps being taken for implementing the report of the Pay Commission (Hazara Commission) in West Bengal

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE fSHRI P.G SETHI): The Pay Commission set up by the Government of West Bengal in April, 1967, submitted their final report to the Government of West Bengal on the 31st January, 1970. The recommendations of the Commission are under the consideration of the Government of West Bengal.

SHRI SASANKASEKHAR SANYAL. Has the hon. Minister considered the question of making liberal assistance to the Government of West Bengal so that the recommendations which are under examination may be implemented without any difficulty? Secondly, I would like to know whether, in view of the fact that the non-teaching staff of the non-Government educational institutiors have been kept denied for a long time, any ad hoc grant as an interim measure will be made at the present stage?

transferred from the 1st May, 1970.